

**POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF**

**RASHMI COMMERCIAL COMPANY LIMITED (RCCL)**

Regd. & Corporate Office: "Vasundhara", 7<sup>th</sup> Floor, 2/7, Sarat Bose Road, Kolkata-700020

The details subsequent to the completion of the offer made vide Public Announcement dated March 20, 2008 ("PA"), Corrigendum to PA dated May 20, 2008 and Letter of Offer dated May 20, 2008 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") on behalf of Shri Basant Kumar Almal, M/s. Basant Kumar Almal (HUF), Shri Amit Almal and Smt Savita Almal, (Acquirers) to acquire upto 48,000 fully paid-up Equity Shares of Rs.10/- each, representing 20.00 % of the fully paid-up equity and voting share capital at a price of Rs.250/- per share ("Offer Price") payable in cash are as under:

1. Name of the Target Company : **Rashmi Commercial Company Limited**
2. Name and Address of the Acquirer(s) including PACs : Shri Basant Kumar Almal, Shri Amit Almal and Smt Savita Almal all residing at 4 Gurusaday Road, Kolkata – 700 019 and M/s. Basant Kumar Almal (HUF) having its registered address at 4 Gurusaday Road, Kolkata – 700 019.
3. Name of Manager to the offer : **VC Corporate Advisors Private Limited**
4. Name of Registrar to the offer : Niche Technologies Pvt. Limited
5. Offer details
  - a) Date of Opening of the Offer : 30.05.2008 (Friday)
  - b) Date of Closing of the Offer : 18.06.2008 (Wednesday)
6. Details of the acquisition:

| Sr. No. | Particulars                                                                                   | Proposed in the offer document |                   | Actuals           |                   |
|---------|-----------------------------------------------------------------------------------------------|--------------------------------|-------------------|-------------------|-------------------|
| 1.      | Offer Price                                                                                   | Rs 250/-                       |                   | Rs 250/-          |                   |
| 2.      | Share holding of acquirers (No. & %) before MOU/P.A.                                          | 33,750 (14.06%)                |                   | 33,750 (14.06%)   |                   |
| 3.      | Shares acquired by way of MOU or market purchases (No. & %)                                   | 1,31,900 (54.96%)              |                   | 1,31,900 (54.96%) |                   |
| 4.      | Shares acquired in the Open Offer (No. & %)                                                   | 48,000 (20.00%)                |                   | 200 (0.08%)       |                   |
| 5.      | Size of the Open Offer (No. of shares multiplied by Offer Price per share)                    | Rs. 1,20,00,000/-              |                   | Rs. 50,000/-      |                   |
| 6.      | Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %) | Nil                            |                   | Nil               |                   |
| 7.      | Post Offer shareholding of acquirers (No. & %) (2+3+4+6)                                      | 2,13,650(89.02%)               |                   | 1,65,850 (69.10%) |                   |
| 8.      | Pre and Post Offer shareholding of public (No. & %)                                           | <b>Pre Offer</b>               | <b>Post Offer</b> | <b>Pre Offer</b>  | <b>Post Offer</b> |
|         |                                                                                               | 74,350 (30.98%)                | 26,350 (10.98%)   | 74,350 (30.98%)   | 74,150 (30.90%)   |

7. Status of the Escrow Account, whether released or not : The amount lying in Escrow Account is yet to be released to the Acquirers.
8. Payment of interest, if any, to the shareholders along with the details thereof. : Not Applicable
9. Status of Investor Complaints received, if any. : Nil

The Acquirers accepts full responsibility for the information contained in this Public Announcement and are responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 1997.

**This Public Announcement would also be available on the SEBI's website [www.sebi.gov.in](http://www.sebi.gov.in)**



**Issued by: Manager to the offer :**  
**VC CORPORATE ADVISORS PRIVATE LIMITED**  
 SEBI REGN NO : INM000011096  
 (Contact Person: Mr. Tanmay Kumar Saha)  
 31, Ganesh Chandra Avenue,  
 2nd Floor, Suite No. 2C, Kolkata – 700 013  
 Tel :- (033) 2225 3940 / 41, Fax : - (033) 2225 3941  
 Email : mail@vccorporate.com

**On behalf of Acquirers : Shri Basant Kumar Almal, M/s. Basant Kumar Almal (HUF), Shri Amit Almal and Smt Savita Almal**

Place: Kolkata  
 Date: 02.07.2008